

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 513/2024

In the matter of:

News item titled "10 wetlands in Asola to conserve rainwater" appearing in The Times of India dated 12.03.2024

NDOH;-04.08.2025

INDEX

S. No.	Contents	Page No.
1	Status report on behalf of Delhi Pollution Control Committee (DPCC).	1-2
2	<u>Annexure-1</u> Copy of the Notification dated 23.04.2019 of Department of Environment, Forests and Wildlife, Government of NCT of Delhi	3-5

Filed by:

New Delhi:

Dated: 30th.06.2025

[Handwritten Signature]

Delhi Pollution Control Committee

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 513/2024

In the matter of:

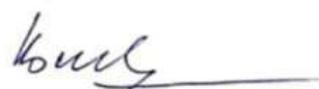
News item titled "10 wetlands in Asola to conserve rainwater" appearing in The Times of India dated 12.03.2024

STATUS REPORT ON BEHALF OF DELHI POLLUTION CONTROL COMMITTEE IN COMPLIANCE TO THE ORDER DATED 06.12.2024.

I, Dr. BMS Reddy, Sr. Environmental Engineer, Delhi Pollution Control Committee, 2nd Floor, Vikas Bhawan-II, Civil Lines, Delhi- 110054, do hereby solemnly affirm and state as under:

1. That, I am working as Sr. Environmental Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That this Hon'ble Tribunal took up the above referred matter on 05.10.2024 on the basis of the news report dated 23.03.2024 published in The Times of India titled as "10 wetlands in Asola to conserve rainwater". The Hon'ble National Green Tribunal pleased to issue notices to DSWA, DPCC and CPCB to file response.
3. That, in compliance with order dated 05.10.2024, an inspection report by the Joint team of officials of CPCB, DPCC, Forest and Wildlife Department-Delhi and Wetland Authority of Delhi on 11.06.2024 was carried out. The report of the Joint team was filed by CPCB on 23.08.2024, which is available on the records of this Hon'ble Tribunal (Page number C-2-11 of paper book).

4. That the Wetlands (Conservation & Management) Rules, 2017, notified by MoEF&CC, GoI mandate the formation of State Wetland Authority to manage and conserve wetlands within their respective jurisdictions by the respective State Government. The major issues taken up by the authority are listing of wetlands, preparation of brief documents and action plans, recommendation of wetlands for regulation and notification. The State Wetlands Authority under the Wetlands (Conservation and Management) Rules, 2017) is the authority for **protection, conservation, and development of wetlands.**
5. That, Wetland Authority of Delhi has been constituted vide Notification dated 23.04.2019 of Department of Environment, Forests and Wildlife, Government of NCT of Delhi for the purpose of the conservation and management of wetlands in the NCT of Delhi. Copy of the Notification dated 23.04.2019 of Department of Environment, Forests and Wildlife, Government of NCT of Delhi is enclosed herewith as **Annexure-I.**
6. That, in view of the above, the present status report may kindly be taken on record.


DEPONENT

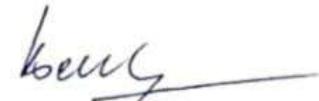
VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

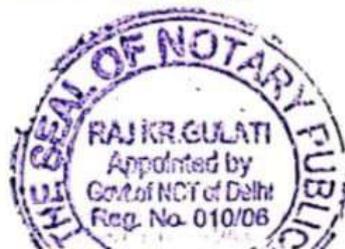
Verified at New Delhi on this ___ day of June, 2025.

ATTESTED

NOTARY PUBLIC
GOVT. OF NCT OF DELHI


DEPONENT

13 JUN 2025



रजिस्ट्री सं. हो.एल.-33002/99

भारत सरकार
GOVERNMENT OF INDIA

REGISTERED No. D.L.-33002/99

3

दिल्ली राजपत्र

Delhi Gazette



सत्यमेव जयते

असाधारण

EXTRAORDINARY

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITYसं. 77]
No. 77]

दिल्ली, बृहस्पतिवार, अप्रैल 25, 2019/वैशाख 5, 1941

DELHI, THURSDAY, APRIL 25, 2019/VAISAKHA 5, 1941

[रा.रा.क्षे.दि. सं. 25

[N.C.T.D. No. 25

भाग—IV
PART—IVराष्ट्रीय राजधानी राज्य क्षेत्र, दिल्ली सरकार
GOVERNMENT OF THE NATIONAL CAPITAL TERRITORY OF DELHIपर्यावरण विभाग
अधिसूचना

दिल्ली, 23 अप्रैल, 2019

सं.फा.1(07)/डी.पी.जी.एस./सी.के.स/2017-18/9397.9429.—पर्यावरण वन, वन्यजीव एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार, जी.एस.आर. 1203(ई) दिनांकित 26 सितंबर, 2017 द्वारा अधिसूचित आर्द्रभूमि (संरक्षण एवं प्रबंधन) नियम 2017 के नियम (5) व नियम (7) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, दिल्ली के उपराज्यपाल केंद्र शासित प्रदेश दिल्ली में आर्द्रभूमि (संरक्षण एवं प्रबंधन) के उद्देश्य से निम्नलिखित सदस्यों को निहित करते हुए, आर्द्रभूमि प्राधिकरण का गठन करते हैं:-

i.	मुख्य सचिव	अध्यक्ष
ii.	उपाध्यक्ष, दिल्ली विकास प्राधिकरण	सदस्य पदेन
iii.	सचिव, प्रभारी—पर्यावरण विभाग	उपाध्यक्ष
iv.	प्रधान सचिव, प्रभारी—लोक निर्माण विभाग	सदस्य पदेन
v.	सचिव, प्रभारी—शहरी विकास विभाग	सदस्य पदेन
vi.	आयुक्त—सह—सचिव, प्रभारी—विकास विभाग	सदस्य पदेन
vii.	मुख्य कार्यकारी अधिकारी, दिल्ली जल बोर्ड	सदस्य पदेन
viii.	सचिव, प्रभारी—मतस्य पालन विभाग	सदस्य पदेन

ix.	सचिव, प्रभारी-सिचाई एवं बाढ़ नियंत्रण विभाग	सदस्य पदेन
x.	सचिव, प्रभारी-पर्यटन विभाग	सदस्य पदेन
xi.	सचिव, प्रभारी-राजस्व विभाग	सदस्य पदेन
xii.	प्रधान मुख्य वन संरक्षक, वन एवं वन्यजीव विभाग, दिल्ली	सदस्य पदेन
xiii.	प्रबंध निदेशक, भू-स्थानिक तथ्य समिति (जी.एस.डी.एल.)	सदस्य पदेन
xiv.	सदस्य सचिव, दिल्ली प्रदूषण नियंत्रण समिति	सदस्य पदेन
xv.	सदस्य सचिव, जैव विविधता बोर्ड	सदस्य पदेन
xvi.	आयुक्त, दिल्ली नगर निगम (उत्तर, दक्षिण एवं पूर्व)	सदस्य पदेन
xvii.	प्रमुख, दिल्ली ईकाइ, केंद्रीय भू-जल बोर्ड	सदस्य पदेन
xviii.	सचिव, दिल्ली छावनी बोर्ड	सदस्य पदेन
xix.	अतिरिक्त प्रधान मुख्य वन संरक्षक, क्षेत्रिय कार्यालय पर्यावरण वन, वन्यजीव एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार, लखनऊ, उत्तर प्रदेश	सदस्य पदेन
xx.	निदेशक, दिल्ली चिड़ियाघर	सदस्य पदेन
xxi.	अधीक्षक, पुरातत्वविद, भारतीय पुरातत्व सर्वेक्षण	सदस्य पदेन
xxii.	निदेशक, पर्यावरण विभाग	सदस्य पदेन
xxiii.	वन संरक्षक / मुख्य कार्यकारी अधिकारी, डी.पी.जी.एस.	सदस्य पदेन

निम्नलिखित सदस्यों को विशेषज्ञ के रूप में नामित किया जाता है:-

- I. श्री आई. एच. खॉन, प्रधान मुख्य वन संरक्षक, सेवानिवृत्त
- II. श्री मनु भटनागर, इनटेक
- III. निदेशक, डी.टी.यू./प्रतिनिधि, डी.टी.यू.
- IV. निदेशक, आई. ए. आर. आई./प्रतिनिधि, आई. ए. आर. आई.

राष्ट्रीय राजधानी क्षेत्र दिल्ली
के उपराज्यपाल के नाम व आदेश से,

मधुप व्यास, सचिव (पर्यावरण एवं वन)

DEPARTMENT OF ENVIRONMENT, FORESTS AND WILDLIFE
NOTIFICATION

Delhi, 23rd, April, 2019

No. E.1(07)/DPGS/C.Case/2017-18/9397-9429. — In exercise of the powers conferred by Rule (5) and Rule(7) of the Wetlands (Conservation & Management) Rules 2017 notified by MoEF&CC, Govt. of India vide GSR 1203(E) dated 26th September, 2017, the Lt. Governor of Delhi is pleased to constitute Wetlands Authority for the purpose of the conservation and management of wetland for the Union Territory of Delhi consisting of the following members:-

i.	Chief Secretary, Delhi	Chairperson
ii.	Vice Chairman, DDA	Member, Ex-officio
iii.	The Secretary-in-Charge of the Department of Environment	Vice-Chairman
iv.	Pr. Secretary-in-Charge PWD	Member, Ex-officio
v.	The Secretary-in-Charge of the Department of Urban Development	Member, Ex-officio

vi.	The Commissioner-cum-Secretary-in-Charge of the Department of Development	Member, Ex-officio
vii.	CEO, Delhi Jal Board	Member, Ex-officio
viii.	The Secretary-in-Charge of the Department of Fisheries	Member, Ex-officio
ix.	The Secretary-in-Charge of the Department of Irrigation & Flood Control	Member, Ex-officio
x.	The Secretary-in-Charge of the Department of Tourism	Member, Ex-officio
xi.	The Secretary-in-Charge of the Departments of Revenue	Member, Ex-officio
xii.	Principal Chief Conservator of Forest, Delhi	Member, Ex-officio
xiii.	Managing Director, Geo Spatial Data Limited (GSDL)	Member, Ex-officio
xiv.	Member Secretary, Delhi Pollution Control Committee	Member, Ex-officio
xv.	Member Secretary, Biodiversity Board of UT	Member, Ex-officio
xvi.	Commissioner of MCD(North, South and East)	Member, Ex-officio
xvii.	Head of Delhi unit of CGWB	Member, Ex-officio
xviii.	Secretary, Delhi Cantonment Board	Member, Ex-officio
xix.	Addl. PCCF of the regional office of Ministry of Environment, Forest & Climate Change, Lucknow	Member, Ex-officio
xx.	Director, Delhi Zoo	Member, Ex-officio
xxi.	Superintendent, Archaeologist, Archaeological Survey of India	Member, Ex-officio
xxii.	Director, Environment	Member, Ex-officio
xxiii.	Conservator of Forest/CEO(DPGS)	Member, Ex-officio
		Member Secretary

- The following members are nominated as experts :-
- (i) Sh. I.H. Khan, PCCF (Retd.)
 - (ii) Sh. Manu Bhatnagar, INTACH
 - (iii) Director, DTU/Representative of DTU
 - (iv) Director, IARI/Representative of IARI

By Order and in the Name of
Lt. Governor of the National Capital Territory of Delhi,
MADHUP VYAS, Secy. (Env. & Forest)